

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 941
TO BE ANSWERED ON 24th JULY 2026**

Export of AYUSH Products

†941. Dr. Rajkumar Sangwan:

Will the Minister of AYUSH be pleased to state:

- (a) the details of the targets set by the Government and the achievements made under AYUSH Drug Quality and Production Promotion Scheme during the last seven years;
- (b) whether the Government has established any action plan or set targets to promote the export of traditional medicines and health products through the Drug Quality and Production Promotion Scheme, if so, the achievements made during the last seven years;
- (c) whether the Government has taken any measures for effective quality control and safety monitoring of AYUSH medicines; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE (IC) OF MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) & (b) Ministry of Ayush is implementing a Central Sector Scheme Ayush Oushadhi Gunavatta evam Utpadan Samvardhan Yojana (AOGUSY) since 2021-22 with total budget outlay of Rs. 122.00 crores for five years. The components of scheme are as follows: -

- i. Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards.
- ii. Pharmacovigilance of ASU&H drugs including surveillance of misleading advertisements.
- iii. Strengthening of Central and State regulatory frameworks including Technical Human Resource & Capacity Building programs for Ayush drugs.
- iv. Support for development of standards and accreditation/certification of Ayush products & materials in collaboration with Bureau of Indian Standards (BIS), Quality Control of India (QCI) and other relevant scientific institutions and industrial R&D centers.

The scheme has inter alia one of the component to strengthen and up-grade the Ayush Pharmacies and Drug Testing Laboratories (DTLs) to achieve higher standards like WHO-GMP and NABL, which ease the exports of Ayush drugs. Till date, 18 Ayush pharmacies and 07 Ayush DTLs have been supported financially under this scheme across the country. An amount of Rs. 40.13 crore has been sanctioned as Grant-in-Aid to these pharmacies and DTLs. The State/UT-wise details of fund released for the upgradation of Ayush pharmacies and Drug Testing Laboratories (DTLs) under the AOGUSY scheme till date are attached at Annexure.

Further, to strengthen Central and State regulatory frameworks, Ayush vertical in Central Drugs Standards Control Organization (CDSCO) and State Ayush Directorate/State Drug Controller of Ayush drugs are financially supported under AOGUSY Scheme for conducting training and capacity building programs.

(c) & (d) The Drugs & Cosmetics Act, 1940 and Drugs Rules, 1945 have exclusive regulatory provisions for Ayurveda, Siddha, Sowa-Rigpa, Unani and Homoeopathy (ASSU&H) drugs. It is mandatory for the manufacturers to adhere to the prescribed requirements for licensing of manufacturing units & medicines including proof of safety & effectiveness, compliance with the Good Manufacturing Practices (GMP) as per Schedule T and Schedule M of the Drugs Rules, 1945 for Ayurvedic, Siddha, Sowa-rigpa, Unani and Homeopathy drugs respectively and to follow the quality standards of drugs as prescribed in the respective pharmacopoeia.

Drug Inspectors collect medicine samples regularly from manufacturing firms or retail shops within their jurisdiction and send them to Drug Testing Laboratory under Drug Control department for quality testing and if any sample is found to be 'Not of Standard Quality', appropriate action is initiated such as preventing the sale of the medicines from the market and appropriate legal actions as per Drugs and Cosmetics Act, 1940 and Rules made thereunder. There are 34 Drug Testing Laboratories available in State/UTs for testing of the Legal Samples drawn by the Drug Inspectors of concerned State/UTs.

The Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H), a subordinate organization under Ministry of Ayush, develops pharmacopoeial standards and formulary specifications for Ayush drugs, which serve as the official compendia for determining their identity, purity, and strength. Compliance with these standards is mandatory under the Drugs and Cosmetics Act, 1940 and the Rules made thereunder. PCIM&H also functions as the Appellate Drug Testing Laboratory for Ayush drugs and conducts regular capacity-building programmes for Drug Regulatory Authorities, Drug Analysts, and other stakeholders on standardization, quality control, and testing methodologies to strengthen the quality assurance system for Ayush drugs.

Drug Testing Laboratories are approved by the Ministry of Ayush under Rules 160A to 160J of the Drugs Rules, 1945, for carrying out tests relating to the identity, purity, quality and strength of Ayush drugs. As on date, 118 private Drug Testing Laboratories have been approved by the Ministry across States and Union Territories for conducting such tests in accordance with the provisions of the Drugs Rules, 1945.

Further, Ministry of Ayush is implementing a Central Sector Scheme, namely, Ayush Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana (AOGUSY) to support Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards like WHO-GMP and NABL respectively.

In addition, the Ministry of Ayush has undertaken the following initiatives to promote quality assurance and certification of Ayush products:

- To strengthen regulatory oversight, Ayush Vertical in CDSCO facilitates the issuance of the World Health Organization Certificate of Pharmaceutical Product (WHO-CoPP) for eligible Ayush drugs through joint inspections with State/UT Licensing Authorities.
- Ayush Standard Mark and Ayush Premium Mark are awarded to Ayush Drugs by Quality Council of India (QCI) based on third-party assessment of compliance with prescribed national and international quality standards.
- Ayush Quality Mark Programme was launched by the Ministry of Ayush to strengthen quality assurance, enhance consumer confidence, and improve the Global recognition and competitiveness of Ayush products and services.

Annexure

The State/UT-wise details of fund released for the upgradation of Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) pharmacies and Drug Testing Laboratories (DTLs) under the AOGUSY scheme till date, including Maharashtra, are as follows-

S. No.	F.Y.	State	Component	Pharmacy /DTL	Particulars	Amount released
1	2021-22	Mizoram	Strengthening and upgradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	DTL	State Govt. of Mizoram	18,00,000
2	2022-23	Maharashtra	Strengthening and upgradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	Pharmacy	Inducare Pharma Pvt. Ltd. Pune	3,00,00,000
3		Maharashtra		Pharmacy	Ayurchem Private Ltd. Maharashtra.	2,69,00,000
4		Maharashtra		Pharmacy	Phytovedic India Pvt. Ltd. Maharashtra	2,14,61,000
5		Kerala		Pharmacy	Visesh Ayurvedic Pvt. Ltd Pharmacy Kerala.	1,91,56,000
6		Uttar Pradesh		Pharmacy	Amar Pharmaceuticals and labs (I) Pvt. Ltd. U.P	1,43,43,000
7		Uttar Pradesh		DTL	Amar Pharmaceuticals and labs (I) Pvt. Ltd. U.P (DTL)	77,67,000
8		Madhya Pradesh		Pharmacy	Shree Baidyanath Ayurved Bhawan Pvt. Ltd, Madhya Pradesh	2,08,92,000
9		Kerala		Pharmacy	Kollam District Ayurveda Oushdha Nirmana Vyavasaya	64,29,000

					Co-operative Society Ltd, Kerela	
10	2023-24	Tripura	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	DTL	State Govt. of Tripura	76,68,000
11		Madhya Pradesh	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	Pharmacy	Shree Baidyanath Ayurved Bhawan Pvt. Ltd, Madhya Pradesh	91,08,000
12		Jammu & Kashmir	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	DTL	State Govt. J&K	86,29,500
13		Kerala	Strengthening and up-gradation of Ayush	Pharmacy	Sitaram Ayurveda Pvt. Ltd, Thrissur, Kerala.	50,00,000
14		Kerala		Pharmacy	Pankajakasthuri Herbals India Private	50,00,000

			Pharmacies and Drug		Limited, Poovachal, Kerala	
15		Rajasthan	Testing Laboratories to achieve	Pharmacy	BJain Pharmaceuticals Private Limited, Alwar, Rajasthan	50,00,000
16		Assam	higher standards	Pharmacy	Assam Ayurvedic Products, Guwahati, Assam (PSU)	45,59,519
17		Jammu & Kashmir		Pharmacy	Govt. Pharmacy, Jammu & Kashmir	1,05,00,000
18		Gujarat		Pharmacy	State Pharmacy, Rajpipla, Gujarat	44,20,248
19		Mizoram		DTL	State Govt. Drug Testing Laboratory, Mizoram	67,20,884
20		Tamil Nadu		DTL	State Govt. Drug Testing Laboratory, Tamil Nadu	20,00,000
21		Arunachal Pradesh		Pharmacy	State Pharmacy, Arunachal Pradesh	67,02,164
22		Arunachal Pradesh		DTL	State Drug Testing Laboratory , Arunachal Pradesh	17,99,813
23	2024-25	Arunachal Pradesh	Strengthening and up-gradation of	Pharmacy	State Pharmacy, Arunachal Pradesh	70,42,077
24		Arunachal Pradesh	Ayush Pharmacies	DTL	State Drug Testing Laboratory , Arunachal Pradesh	17,24,400
25		Kerala	and Drug Testing Laboratories to achieve higher standards	Pharmacy	Pankajakasthuri Herbals India Private Limited, Poovachal, Kerala	44,32,807
26		Tamil Nadu	Strengthening and up-gradation of	DTL	State Govt. Drug Testing Laboratory, Tamil Nadu	51,00,000
27		Rajasthan	Ayush Pharmacies and Drug	Pharmacy	BJain Pharmaceuticals Private Limited, Alwar, Rajasthan	1,44,54,189

28		Mizoram	Testing Laboratories to achieve	DTL	State Govt. Drug Testing Laboratory, Mizoram	39,40,500
29		Tamil Nadu	higher standards	DTL	State Govt. Drug Testing Laboratory, Tamil Nadu	41,57,062
30		Gujarat		Pharmacy	State Pharmacy, Rajpipla, Gujarat	2,00,00,000
31		Mizoram	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	DTL	State Govt. Drug Testing Laboratory, Mizoram	18,00,000
32		Tamil Nadu	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	Pharmacy	State Govt. Pharmacy, Tamil Nadu Medicinal Plant Farms & Herbal Medicine Corporation Limited (TAMPCOL), Tamil Nadu	45,00,000
33		Arunachal Pradesh	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve	Pharmacy	State Pharmacy, Arunachal Pradesh	31,08,000

			higher standards			
34	2025-26	Punjab	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	Pharmacy	Shree Dhanwantari Herbals Pvt. Ltd.	2,85,00,000
35		Kerala	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	Pharmacy	Sitaram Ayurveda Pvt. Ltd, Thrissur, Kerala.	2,50,00,000
36		Arunachal Pradesh	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	Pharmacy	State Pharmacy, Arunachal Pradesh	35,94,164
37		Arunachal Pradesh	Strengthening and up-gradation of Ayush Pharmacies	DTL	State Drug Testing Laboratory , Arunachal Pradesh	17,99,813

			and Drug Testing Laboratories to achieve higher standards			
38		Mizoram	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	DTL	State Govt. Drug Testing Laboratory, Mizoram	18,00,000
39		Kerala	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	Pharmacy	The Pharmaceutical Corporation (IM) Kerala Ltd., Kuttanellur P.O Thrissur	2,78,01,008
40		Madhya Pradesh	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	Pharmacy	State Govt. Pharmacy, Gwalior	91,49,799

41		Madhya Pradesh	Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards	DTL	State Govt. Drug Testing Laboratory, Madhya Pradesh	75,83,262
					Total	40,13,43,209 (i.e. Rs. 40.13 crore)